

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

Dated Shillong, the 5th September, 2014

No.LJ(B).68/2012/28— For the purpose of the “Rules for the Administration of Justice and Police in the Khasi and Jaintia Hills 1937” and the “Khasi Syiemship Administration of Justice Order, 1950” the Governor of Meghalaya is pleased to appoint Shri Ferdinand Basan, MCS., Extra Assistant Commissioner, South West Khasi Hills, Mawkyrwat as Assistant to the Deputy Commissioner, South West Khasi Hills District and further, under rule 17 and paragraph 4(2) respectively of the Rules aforesaid invest her with the powers of the Judicial Magistrates of the 1st Class as defined in the Code of Criminal Procedure, 1973 (Central Act No.2 of 1974) within South West Khasi Hills District with immediate effect and till he holds the said post.


(E.M.Donn)

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo.No.LJ (B).68/2012/28-A,

Dated Shillong, the 5th September, 2014

Copy forwarded to: -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Gazette.
2. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with reference to your letter No. SWK/JUD.15/2012/98, dt 1.9.2014
3. Personnel & A.R.(A) Department for information.
4. Shri Ferdinand Basan, MCS, EAC, South West Khasi Hills District, Mawkyrwat
5. The DEO (Data Entry Operator) LR Office, Room No.104, Main Sectt Building for uploading the Notification in the Law Department website.
6. Office Copy.

By order etc.....,



Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
